

briefing for flights to Nairobi and other centres in Africa.

**NATIONAL INSTITUTE OF SPORTS,
PATIALA**

1384. SHRI A. D. MANI: Will the Minister of EDUCATION be pleased to state:

(a) the annual grant given to the National Institute of Sports, Patiala;

(b) whether the Institute recently held a clinic for the study of basic techniques in Athletics; and

(c) whether any assistance was asked for and given by the Government of India for that purpose?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN): (a) Rs. 14 lakhs during 1968-69.

(b) Shri C. M. Muthiah, Athletic Coach, who recently returned from German Democratic Republic after doing Magister Diploma course in Sports, was deputed by the National Institute of Sports to various places to give talks on:

(i) development of sports in GDR and in India; and

(ii) role of NIS in the development of sports and to organise special clinics in athletics. He visited the following places: —

(i) National Stadium, New Delhi.

(ii.) Lakshmibai College of Physical Education, Gwalior.

<iii) YMCA College of Physical Education, Madras..

(iv) Government College of Physical Education, Bangalore, (v) Mysore University, Mysore, (vi) Modern School, Poona. <c) No, Sir.

**DISCOUNT SCHEME OF AIR-INDIA ON
U.K. INDIA ROUTE**

1385. SHRI A. D. MANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air-India has evolved a scheme to allow a discount of 40 per cent for Indians flying on Air-India's U.K.-India route; and

(b) if so, what are the details of the scheme?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) and (b) A scheme to increase the share of the national carriers in the U.K.-India traffic is under consideration.

AIRLINES OFFICER'S FLIGHT TO KABUL

1386. SHRI A. D. MANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Capt. Huilgol, Director of Operations and Training, Indian Airlines was prevented from flying a Caravelle to Kabul by the Aerodrome Officer, Palam on 22nd December, 1968; and

(b) if so, what are the details of the incident?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir.

(b) Capt. R. P. Huilgol, Director of Operations, Indian Airlines, was scheduled to fly Indian Airlines Caravelle service IC-451 Delhi-Kabul on 22nd December 1968 as Captain under check for the renewal of his licence. He was not accorded clearance to operate the flight, as the local Controller of Aerodromes received information in the morning that Capt. Huilgol has serious defect in vision. The information proved to be correct and it was found that Capt. Huilgol had a cataract on his right eye. In the interests of safety, therefore, Capt. Huilgol was refused clearance and was advised by the Controller to refrain from flying till he is cleared by the Medical Board.